

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 100 of 2010**  
**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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For the Petitioner : Mr. Saurabh Shekhar, Advocate  
For the State of Bihar : Mr. Binit Chandra, Advocate  
For the State : Ms. Bandana Sinha, A.C. to G.A.V  
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**11/Dated: 5<sup>th</sup> April, 2021**

Heard through V.C.

2. Mr. Binit Chandra, learned counsel appearing for the respondent-State of Bihar prays for two weeks time to file counter-affidavit.
3. Prayer is allowed.
4. Put up this case on 27.04.2021, enabling him to file counter-affidavit.

**(Deepak Roshan, J.)**

Amardeep/